

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JANUARY, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.01.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.01.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4195	96	64	4227	1171	24
ORIGINAL MISC. PET. (I) (COMM)	266	40	40	266	172	5
ORIGINAL MISC. PET. (T) (COMM)	46	11	7	50	236	6
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	19	5	1	23	3	1
ORIGINAL MISC. PET. (COMM)	2557	63	27	2593	1392	22
ORIGINAL MISC. PET. (ENF.) (COMM)	1015	24	21	1018	888	17
ORIGINAL MISC. PET. (EFA) (COMM)	44	1	0	45		
ARBITRATION APPEAL (COMM)	60	19	7	72	259	5
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	32	125	101	56	15	1
COUNTER CLAIMS (COMM)	173	5	3	175	3921	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	1001	27	20	1008	1060	13
CIVIL ORIGINAL (COMM-IPD-CR)	187	6	0	193		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	180	4	9	175	674	10
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	136	7	6	137	292	5
CIVIL APPEAL (COMM-IPD-CR)	14	2	0	16		
CIVIL ORIGINAL (COMM-IPD-PAT)	55	1	1	55	811	15

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JANUARY, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	436	307	70.41%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.